File No.QA-12015/23/2021-QA-FSSAI-Part(1)

F. No. QA-12015/23/2021-QA-FSSAI-Part(1)

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण Food Safety and Standards Authority of India (खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (A Statutory Authority established under the Food Safety & Standards Act, 2006) (गुणवत्ता आश्वासन प्रभाग)

(Quality Assurance Division) एफडीए भवन, कोटला रोड, नई दिल्ली-110002 FDA Bhawan, Kotla Road, New Delhi – 110002

दिनांक/Dated, 15 नवम्बर 2023

आदेश/Order

विषय: जुबिलेंट फार्मा एंड केमिकल लैब (ओपीसी) प्राइवेट लिमिटेड, नवी मुंबई के निलंबन के सम्बंध में। Subject: Suspension of Jubilant Pharma and Chemical Lab (OPC) Pvt. Ltd., Navi Mumbai -reg

Jubilant Pharma and Chemical Lab (OPC) Pvt. Ltd., Navi Mumbai bearing FSSAI Reg. No. 54/W/FSSAI/2019 and NABL Certificate No. TC-7330 was recognized and notified by FSSAI u/s 43(1) of FSS Act, 2006 vide Gazette Notification S.O. 1377(E) dated 08th March, 2019 for Chemical and Biological scope of testing for the purpose of carrying out the analysis of food sample under Food Safety and Standards Act, 2006 and Rules and Regulations made there under.

- 2. NABL has communicated the decision for the denial of its accreditation and FSSAI recognition to Jubilant Pharma and Chemical Lab (OPC) Pvt. Ltd. in view of non-compliance with regulatory requirements and submission of non-satisfactory corrective action.
- 3. Thus, due to the denial of accreditation and FSSAI recognition of the aforementioned laboratory by NABL, Jubilant Pharma and Chemical Lab (OPC) Pvt. Ltd. is hereby suspended w.e.f. 23rd October, 2023 from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder as per regulation clause 10(2) read with clause 10(1)(iii) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018 for a period of six months.
- 4. This issues with the approval of Competent Authority.

(स्वीटी बेहेरा)

(Sweety Behera)

File No.QA-12015/23/2021-QA-FSSAI-Part(1)

निदेशक (गुणवत्ता आश्वासन)
Director (QA)
FSSAI, New Delhi

प्रति/ То

- 1. जुबिलेंट फार्मा एंड केमिकल लैब (ओपीसी) प्रा. लिमिटेड, सूर्या गायत्री, प्लॉट नंबर डी-14/15, सेक्टर नंबर 6, न्यू पनवेल (ई), नवी मुंबई-410206, महाराष्ट्र
- 1. Jubilant Pharma and Chemical Lab (OPC) Pvt. Ltd., Surya Gayatri, Plot No. D-14/15, Sector No. 6, New Panvel (E), Navi Mumbai-410206, Maharashtra

Copy to:

- 1. State Food Safety Commissioners (All States/UTs)
- 2. All Authorized Officers and Designated Officers, FSSAI
- 3. CEO, NABL, New Delhi

Copy for information to:

- 1. PPS to Chairperson, FSSAI (HQ), New Delhi;
- 2. PS to CEO, FSSAI (HQ), New Delhi;
- 3. Executive Director (RCD), FSSAI, New Delhi
- 4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
- 5. Regional Director, FSSAI regional Office
- 6. CITO FSSAI, New Delhi-for uploading on the FSSAI website